

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3668
ANSWERED ON:19.04.2010
RENAMING OF VEDANTA FOUNDATION
Gandhi Smt. Maneka Sanjay

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Vedanta Foundation renamed itself as Anil Agarwal Foundation without consulting the Government ; and
- (b) if so, the details thereof and the steps being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): No, Madam. Vedanta Foundation changed its name to "Anil Agarwal Foundation" after obtaining approval from the Central Government u/s 25/21 read with Sec. 23 of the Companies Act, 1956. Regional Director (Western Region), Ministry of Corporate Affairs, approved the same on 1st September, 2006 and Registrar of Companies (ROC) issued certificate to that effect on 6th September, 2006.